which is recognised and approved by Government for the purpose.

- (b) The Groundnut Extractions Export Development Association has laid down a code of discipline with a view to achieve diversification and expansion of markets.
- (d) The basis for settlement of claims and receipts of payments from the foreign buyers is through normal banking channels and is left to the individual members.
- (e) There is no restriction on entry of new parties in export business, provided they become members of the Groundnut Extractions Export Development Association before export and abide by the code of discipline laid down by the Association.

Nomination of Non-Officials to Cashew Corporation

2934. SHRI YAMUNA PRASAD MANDAL: Will the Minister of FOREIGN TRADE be pleased to state:

- (a) whether the non-officials to the Cashew Corporation have since been selected and nominated by the Government;
 - (b) if so, their names;
- (c) if the reply to part (a) above be in the negative, the reasons for the delay; and
- (d) the time by which the non-official Members will be nominated?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) Yes, Sir.

- (b) Shri C. M. Stephen, M.P. is the only non-efficial, considered and nominated to the Board of Directors of the Cashew Corporation of India.
 - (c) Does not arise.
 - (d) Does not arise.

क्षेत्रीकाड़ी राजस्थान में सार्वजनिक [देलोकोन कर्त्यालय करेला जाना

2935. औं जिन्माच सिंह: गया संचार मन्त्री यह बताने की हुना करेंगे कि:

(क) क्या राजस्थान के मुनमुंनु वाला जिंसी में पंछरींबाड़ी स्थान पर सार्वजनिक क्षेत्रीफोक्ष कार्यक्रम्य के क्षेत्रे जाने के जिए कांकी समय से मंजूरी होने के बावजूद भी उस स्थान पर मभी तक भी यह कार्याक्रम नहीं खोला गणा है; भीर

(स) यदि हां, तो इस कायिनय की कव तक स्रोले जाने का प्रस्ताव है ?

संबार सम्त्री (श्री हेमबती नन्दन बहुपुरारा):
(क) राजस्वान के भुंभुनु जिले में पखेरीवाड़ी
स्थान पर सार्वजनिक टेलीफोन घर खोलने के
प्रस्ताव की अभी मन्जूरी नहीं दी गई है।

(ख) प्रश्न ही नहीं उठता।

Public Call Offices in Rural Areas in Gujarat State

2936. SHRI P. M. MEHTA: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether Government are aware that villages in Bhavnagar and Amreli Districts of Gujarat State are deprived of the Telephones facilities of Public Call Offices; and
- (b) if so, the steps taken and proposed to be taken by Government in the matter?

THE MINISTER OF COMMUNICA-TIONS (SHRI H. N. BAHUGUNA): (a) Telephone facility is normally provided at a place if the scheme works out to be remunerative. However, in order to extend this facility to undeveloped areas, the department has evolved a policy according to which telephone facility can be provided on loss basis at certain categories of stations based on their administrative importance, population and remoteness, from general net-work. Limited Telecommunications number of pilgrim/tourist centres, agriculture and Irrigation projects sites and townships are also considered for provision of telephone facility on loss basis.

If a place does not fall in any of the above categories and the proposal to provide telephone facility shows intentions, the facility can be provided on rent and guarantee basis if some interested party is willing to indemnify the department against the loss.

In accordance with the above policy all places in Bhavnagar and Amreli Districts entitled to provide provision of telephone facility on loss basis have been provided with the facility.

(b) Action is being taken to provide telephone facility at places for which the demands are received, in accordance with the above policy.

Dispute between Chandigarh Administration and S.T.C. Regarding Prices of Roses

- 2937. SHRI C. CHITTIBABU: Will the Minister of FOREIGN TRADE be pleased to state:
- (a) whether there is a dispute between the Chandigarh Administration and the State Trading Corporation regarding the prices of Roses to be exported;
- (b) if so, the main points of the dispute; and
- (c) how Government propose to resolve the dispute before India losses the foreign market for Roses?

THE DEPUTY MINISTER IN THE MINISTRY OF FORLIGN TRADE (SHRI A. C. GEORGE): (a) to (c). There have been some discussions between the Chandigarh Administration and the S.T.C. regarding the price of Roses bought by the S.T.C. from the Chandigarh Administration. The season for the export of roses is from November-February. Further discussions will be held at an appropriate time before the commencement of the next season with a view to arriving at a mutually acceptable price.

बिहार के चन्पारन जिले में टेलीग्राफ सबदिवीजन

2938. श्री कमल मिश्र मधुकर : क्या संचार मन्त्री यह बताने की कृपा करेंगे कि :

- (क) क्या बिहार के चम्पारन जिले में टेलीफोन सेवाग्नों का विस्तार करने का विचार है;
- (ख) क्या उक्त जिले में एक ग्रलग टेली-ग्राफ सबडिविजन बनाने का भी विचार है; ग्रीर
- (ग) यदि हां तो इसमें कितना समय लगेगा?

संचार मन्त्री (श्री हेमवती नंदन बहुपुरा।):
(क) चम्पारन जिले में टेलीफोन सेवा के विस्तार

का कोई विशेष कार्यक्रम शुरू करने का विचार नहीं है।

- (स) इस समय चम्पारन जिले में असम तार सबडिवीजन की मन्जूरी का कोई सामला भी नहीं है।
 - (ग) प्रश्न हीं नहीं उठता।

Appointment of a Suicide Enquiry Committee

2939. SHRI PHOOL CHAND VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have appointed any Suicide Enquiry Committee to tackle the basic problems of suicide cases in the country; and
- (b) the number of women who die of burn injuries annually and the rate of suicide due to domestic unhappiness in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) No, Sir.

(b) According to the statistics compiled by the Central Bureau of Investigation, there were 40,688 cases of suicide in the year 1968; of them 24,464 were males and 16,224 females. In 2124 cases (both male and female) suicide was committed by setting fire to oneself; no separate figures for males and females are available.

Government Quarters for Engineering and Line Staff at Jatni, Orissa

2940. SHRI CHINTAMANI PANI-GRAHI: Will the Minister of COM-MUNICATIONS be pleased to state:

- (a) whether it has come to the notice of Government that there are no quarters for the employees of the Engineering Line staff working at Jami in Orissa Circle yet;
- (b) whether the two Railway quarters which have been taken for this purpose are not being repaired for years as a result of which it is not worth living; and
- (c) whether Government are considering to make provision for quarters for the Posts and Telegraphs employees and the Line staff at Jatni?